

HIGH COURT OF ANDHRA PRADESH::AMARAVATI

ROC.NO.541/2022-B.SPL.

DATED:29.11.2022

C I R C U L A R

SUB: SPECIAL MAGISTRATES: 13th Finance Commission - Disposals of Special Magistrates - Certain instructions to the Special Magistrates working in the State of Andhra Pradesh - Regarding.

- REF: 1. Letter Roc.No.701/EI/2010, dated 01.07.2014.
2. High Court's Letter Roc.No.541/2022-B.Spl., dated 25.07.2022.

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It is hereby informed to all the Special Magistrates working in the State of Andhra Pradesh, having considered the statistics of each of the Special Magistrate, High Court decided to closely monitor the disposals of all the Special Magistrates.

Therefore, all the Special Magistrates working in the State of Andhra Pradesh shall follow the following instructions, scrupulously:

1. All the Special Magistrates shall improve their quantitative performance while maintaining the quality.
2. All the Special Magistrates shall dispose Eighteen (18) After trial cases (AFT) per month.
3. A Google document shall be prepared and weekly statistics must be uploaded in the said document, on every Saturday.

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The Principal District Judges by themselves or through one of their Additional District Judge shall periodically monitor the rate of disposal of Special Magistrates.

Receipt of the circular shall be acknowledged.

Sriniv
29.11.22
REGISTRAR (VIGILANCE)

To

1. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
2. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krisna at Machilipatnam, Kurnool, Nellore, Prakasam, Srikakulam, Vizianagaram, Visakhapatnam, and West Godavari at Eluru.
3. **THE I ADDITIONAL DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krisna at Machilipatnam, Kurnool, Nellore, Prakasam, Srikakulam, Vizianagaram, Visakhapatnam, and West Godavari at Eluru.
4. All the Special Magistrates working in the State of Andhra Pradesh